

LOK SABHA

Arrest of Walcott

Tuesday, March 3, 1964/Phalgun 13,  
1885 (Saka)

The Lok Sabha met at Eleven of  
the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Mr. Speaker: Shri Yashpal Singh.

Shri Yashpal Singh: Question No.  
394.

Mr. Speaker: No. 413 may also be  
taken up along with that.

Escape of Mr. Walcott

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\*394. { Shri Yashpal Singh:  
Shri Hari Vishnu Kamath:  
Shri S. N. Chaturvedi:  
Shri Indrajit Gupta:  
Shri Prakash Vir Shastri:  
Shri M. L. Dwivedi:  
Shri P. C. Borooah:

Will the Minister of Transport be  
pleased to state:

(a) whether the Officer appointed to  
investigate into the causes of the  
escape of Mr. Walcott from Safdar-  
jang Airport on 26th September, 1963  
has submitted his report:

(b) if so, his main findings; and

(c) the action taken or proposed to  
be taken on them?

The Deputy Minister in the Ministry  
of Transport (Shri Mohiuddin): (a)  
No, Sir.

(b) and (c). Do not arise.

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\*413. { Shri Hari Vishnu Kamath:  
Shri Yashpal Singh:  
Shri S. M. Banerjee:  
Shri Nath Pai:

Will the Minister of Transport be  
pleased to state:

(a) whether the attention of Gov-  
ernment has been drawn to press re-  
ports to the effect that Mr. Daniel  
Walcott has been arrested in Paris;  
and

(b) if so, the steps taken or are pro-  
posed to be taken to secure his pre-  
sence in India by extradition or other-  
wise?

The Deputy Minister in the Ministry  
of Transport (Shri Mohiuddin): (a) A  
news item appeared in the *Times of  
India* dated the 16th February, 1964,  
regarding the arrest of Mr. Daniel H.  
Walcott in Paris. The Indian Embassy  
in Paris were telegraphically address-  
ed in the matter and have since con-  
firmed that Mr. Daniel H. Walcott was  
arrested by the French authorities on  
the 11th February, 1964.

(b) The question of securing his  
presence in India by extradition is  
being examined.

श्री यशपाल सिंह : क्या यह सही है कि  
जब मि० वालकट कराची गये, तो पाकिस्तान  
सरकार ने उनको प्रेस की भी इमदाद दी  
और हिन्दुस्तान के खिलाफ बयान देने की भी  
इमदाद दी ?

श्री म्हीउद्दीन : हिन्दुस्तान के खिलाफ  
उन्होंने जो बयान दिया था, वह मैंने भी पढ़ा  
है, लेकिन क्या वहाँ की हुकूमत ने उनको  
इमदाद दी है, मुझे इसका इल्म नहीं है ।